

Table 3 : Revenue Receipts

Rs. crore

Items	1999-2000 (Accounts)	2000-2001 (Budget Estimates)	2000-2001 (Revised Estimates)	2001-2002 (Budget Estimates)	Variations					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	207,201.2	244,920.0	249,614.8	285,131.7	42,413.7	20.5	4,694.8	1.9	35,516.9	14.2
		(242,242.7)		(282,548.3)			(7,372.1)	(3.0)	(32,933.5)	(13.2)
I Tax Revenue (A+B)	146,703.0	176,368.4	172,329.8	203,490.1	25,626.7	17.5	-4,038.6	-2.3	31,160.3	18.1
		(173,999.4)		(200,961.7)			(-1,669.6)	(-1.0)	(28,631.9)	(16.6)
A. Revenue from States' Taxes (i to iii)	102,581.9	125,563.4	120,502.7	143,139.8	17,920.8	17.5	-5,060.7	-4.0	22,637.1	18.8
		(123,194.4)		(140,611.4)			(-2,691.7)	-2.2	(20,108.7)	(16.7)
(i) Taxes on Income (a+b)	1,769.8	1,867.8	1,979.8	2,239.6	210.0	11.9	112.1	6.0	259.8	13.1
(a) Agricultural Income Tax	150.7	196.6	186.7	192.1	35.9	23.8	-9.93	-5.1	5.5	2.9
(b) Tax on Professions, Trades, Callings and Employment	1,619.1	1,671.2	1,793.2	2,047.5	174.1	10.8	122.0	7.3	254.3	14.2
(ii) Taxes on Property and Capital Transactions (a to c)	9,703.4	12,595.4	11,761.4	14,298.9	2,058.0	21.2	-834.0	-6.6	2,537.5	21.6
		(12,188.4)		(14,111.9)			(-427.0)	(-3.5)	(2,350.5)	(20.0)
(a) Stamps and Registration fees	8,558.7	10,660.1	10,078.2	11,574.8	1,519.6	17.8	-581.9	-5.5	1,496.6	14.8
		(10,401.7)		(11,424.8)			(-323.5)	(-3.1)	(1,346.6)	(13.4)
(b) Land Revenue	1,069.1	1,857.5	1,605.8	2,642.4	536.7	50.2	-251.7	-13.6	1,036.6	64.6
		(1,708.9)		(2,605.4)			(-103.1)	(-6.0)	(999.6)	(62.3)
(c) Urban Immovable Property Tax	75.6	77.8	77.4	81.7	1.8	2.3	-0.4	-0.6	4.3	5.5
(iii) Taxes on Commodities and Services (a to g)	91,108.8	111,100.2	106,761.5	126,601.3	15,652.7	17.2	-4,338.8	-3.9	19,839.9	18.6
		(109,138.2)		(124,259.9)			(-2,376.8)	(-2.2)	(17,498.5)	(16.4)
(a) Sales Tax *	62,301.3	75,480.7	74,479.1	87,141.3	12,177.7	19.5	-1,001.7	-1.3	12,662.2	17.0
		(74,561.3)		(86,361.3)			(-82.3)	(-0.1)	(11,882.2)	(16.0)
(b) State Excise Duties	15,032.0	17,674.8	16,127.2	19,016.4	1,095.2	7.3	-1,547.7	-8.8	2,889.2	17.9
		(17,409.3)		(18,564.5)			(-1,282.18)	(-7.4)	(2,437.3)	(15.1)
(c) Taxes on Vehicles	6,153.1	7,417.3	6,436.9	7,830.1	283.8	4.6	-980.4	-13.2	1,393.2	21.6
		(7,285.2)		(7,674.3)			(-848.3)	(-11.6)	(1,237.4)	(19.2)
(d) Taxes on Passengers and Goods	2,098.7	3,128.3	2,811.7	4,524.0	713.0	34.0	-316.6	-10.1	1,712.3	60.9
		(3,053.3)		(4,284.0)			(-241.6)	(-7.9)		
(e) Electricity Duties	3,667.3	5,049.5	4,985.4	5,172.1	1,318.1	35.9	-64.0	-1.3	186.6	3.7
		(4,774.8)		(5,112.1)						
(f) Entertainment Tax	827.8	870.0	759.8	881.4	-68.0	-8.2	-110.3	-12.7	121.6	16.0
		(832.7)		(875.4)						
(g) Other Taxes and Duties	1,028.6	1,479.7	1,161.5	2,036.2	132.9	12.9	-318.1	-21.5	874.6	75.3
		(1,221.7)		(1,388.5)			(-60.1)	(-4.9)	(226.9)	(19.5)
B. Share in Central Taxes (a to c)#	44,121.1	50,805.0	51,827.1	60,350.3	7,706.0	17.5	1,022.1	2.0	8,523.2	16.4

(a) Income Tax	18,218.9	—	—	—	—	—	—	—	—	—
(b) Estate Duty	—	—	—	—	—	—	—	—	—	—
(c) Union Excise Duties	25,902.2	—	—	—	—	—	—	—	—	—
II Non-Tax Revenue (C + D)	60,498.1	68,551.6	77,285.1	81,641.6	16,787.0	27.7	8,733.5	12.7	4,356.5	5.6
		(68,243.3)		(81,586.6)			(9,041.8)	(13.2)	(4,301.5)	(5.6)
C. Grants from the Centre	30,623.5	36,963.5	47,305.5	48,556.7	16,682.0	54.5	10,342.0	28.0	1,251.2	2.6
D. States' own Non-Tax Revenue (a to f)	29,874.7	31,588.2	29,979.6	33,085.0	105.0	0.4	-1,608.5	-5.1	3,105.3	10.4
		(31,279.9)		(33,030.0)			(-1,300.2)	(-4.2)	(3,050.3)	(10.2)
(a) Interest Receipts	9,293.7	8,967.9	10,119.7	8,662.3	826.0	8.9	1,151.8	12.8	-1457.4	-14.4
(b) Dividends and Profits	249.6	179.2	179.8	211.6	-69.7	-27.9	0.6	0.3	31.8	17.7
(c) General Services	5,999.4	6,828.8	5,951.2	8,123.8	-48.1	-0.8	-877.6	-12.9	2,172.6	36.5
<i>Of which:</i>										
State Lotteries	1,360.1	3,332.2	3,109.6	4,732.2	1,749.5	128.6	-222.7	-6.7	1,622.7	52.2
(d) Social Services	2,226.2	2,503.3	2,276.2	2,552.6	50.0	2.2	-227.1	-9.1	276.4	12.1
(e) Economic Services	12,105.7	13,108.9	11,452.6	13,534.5	-653.0	-5.4	-1,656.3	-12.6	2,081.9	18.2
		(12,800.6)		(13,479.5)			(-1,348.0)	(-10.5)	(2,026.9)	(17.7)
(f) Fiscal Services	0.3	0.1	0.1	0.1	-0.2	-60.0	—	—	—	—

* Comprise General Sales Tax, Central Sales Tax, Sales Tax on motor spirit and Purchase Tax on sugarcane, etc.

See Notes to Appendix I.

— Nil/negligible.

Notes :

1. Figures for Bihar and Nagaland for 1999-2000 (Accounts) relate to Revised Estimates.

2. Figures outside brackets under the year 2000-01 (Budget Estimates) are adjusted for Rs.2,677.3 crore towards Additional Resource Mobilisation measures proposed by the States.

3. Figures outside brackets under the year 2001-02 (Budget Estimates) are adjusted for Rs.2,583.4 crore towards Additional Resource Mobilisation measures proposed by the States.

Source: Budget Documents of State Governments.